

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 29th November, 2022

No.HC.VII-23/2022/ 11598 /A. Hon'ble the Chief Justice of Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Debasish Kashyap, an Officer in Grade-II of the Assam Judicial Service, presently posted as Additional Chief Judicial Magistrate, Barpeta, Assam, as Officer on Special Duty (e-Courts Division), in the Principal Seat of the Gauhati High Court with effect from the date of assuming charge as such, until further orders.

Shri Kashyap shall continue to draw his salary and other allowances under the Rules as Additional Chief Judicial Magistrate, Barpeta, Assam.

Shri Kashyap will report to the Registrar General, Gauhati High Court, Guwahati on 01.12.2022 at 10-00 a.m. positively (Thursday).

By Order,

Sd/- Roman Baruah,

REGISTRAR (VIGILANCE)

Memo No.HC.VII-23/2022/ 11599 - 11620 /A.

Dated 29.11.2022

Copy to:-


1. The L.R.-cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The District and Sessions Judge, Barpeta
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
5. The Principal Judge, Family Court, No.I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
8. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup, Guwahati
9. The Special Judge, Assam, Guwahati

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10. The Special Judge, CBI & NIA, Assam, Guwahati
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati
12. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur/ Tezpur/Goalpara/ Kamrup, Amingaon
13. The Special Judge, Addl. CBI Court, No.I, II & III, Assam, Chandmari, Guwahati
14. The Joint Registrar (_____), Gauhati High Court, Guwahati
15. The Chief Judicial Magistrate, Barpeta
16. Shri Debasish Kashyap, Additional Chief Judicial Magistrate, Barpeta
17. The Deputy Registrar (_____), Gauhati High Court, Guwahati
18. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
19. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
20. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
21. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati
22. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette


REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI

